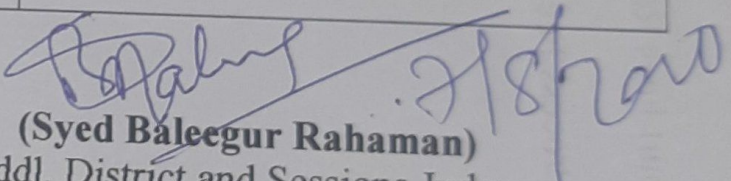


In the Court of Sri. Syed Baleegur Rahaman

III Addl. District and Sessions Judge,  
Sit at Anekal, Bengaluru Rural District,  
Cause List Dated 010.08.2020

| (Morning Session)   | (Afternoon Session)   |
|---|---|
| <b>Objection / Hearing</b><br>1. CrI. Misc. No. 5221/2020<br>2. CrI. Misc. No. 5230/2020<br>3. CrI. Misc. No. 5231/2020<br>4. CrI. Misc. No. 5232/2020<br>5. S.C. No. 5070/2017<br>6. S.C. No. 5038/2020<br><br><b>Hearing</b><br>7. Ex. No. 5018/2017<br>8. Ex. No. 5027/2017<br>9. R.A. No. 5098/2017<br>10. R.A. No. 5074/2020 | <b>Hearing</b><br>1. Ex. No. 5010/2017<br>2. Ex. No. 5100/2018<br>3. Ex. No. 5014/2017<br>4. Ex. No. 5028/2017<br>5. Ex. No. 5025/2017<br>6. Ex. No. 5070/2018<br>7. Ex. No. 5031/2017<br>8. Ex. No. 5015/2017<br>9. Ex. No. 5017/2017<br><br><b>Orders</b><br>10. CrI. Misc. No. 5200/2020 |

  
(Syed Baleegur Rahaman)  
III Addl. District and Sessions Judge,  
Sit at Anekal, Bengaluru Rural District

**NOTE :**

1. All Advocates are requested to strictly follow New SOP dated 24.07.2020 issued by Hon'ble High Court of Karnataka
2. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned advocates and litigants may ascertain the next dates of their case in the CIS Portal.

**In the Court of Sri. Gokula .K. Prl. Civil Judge and JMFC., Anekal**  
**Cause list dated :- 10.08.2020.**

| <b>Sl. No.</b>                  | <b>Morning Session</b> | <b>Stage of the Case</b> |
|---------------------------------|------------------------|--------------------------|
| 1                               | OS 664/2013            | Evidence                 |
| 2                               | OS 354/2016            | Evidence                 |
| 3                               | OS 257/2007            | Arguments                |
| 4                               | OS 290/2008            | Arguments                |
| 5                               | OS 396/2008            | Arguments                |
| 6                               | OS 118/2009            | Arguments                |
| 7                               | OS 468/2010            | Arguments                |
| 8                               | OS 280/2011            | Arguments                |
| 9                               | OS 386/2011            | Arguments                |
| 10                              | OS 508/2012            | Arguments                |
| <b>** After noon Session **</b> |                        |                          |
| 11                              | OS 376/2016            | Arguments                |
| 12                              | OS 56/2018             | Arguments                |
| 13                              | OS 270/2018            | Arguments                |
| 14                              | OS 526/2019            | Arguments                |
| 15                              | OS 200/2011            | Hearing                  |
| 16                              | OS 516/2011            | Hearing                  |
| 17                              | OS 142/2012            | Hearing                  |
| 18                              | OS 546/2014            | Hearing                  |
| 19                              | OS 190/2015            | Hearing                  |
| 20                              | OS 386/2016            | Hearing                  |

  
**Sri. Gokula .K. Prl. Civil Judge and JMFC.,  
Anekal.**

**NOTE :- All advocates are requested to strictly follow the SOP dated 24.07.2020 issued by the Hon'ble High Court of Karnataka**



**Matter listed on 10-08-2020 for hearing in the court of II Addl. Civil Judge  
& JMFC, Anekal.**

| Sl. No. | Morning Session | Stage    | Sl. No. | Afternoon Session | Stage   |
|---------|-----------------|----------|---------|-------------------|---------|
| 1       | OS No. 289/18   | Argument | 1       | OS No. 291/12     | Hearing |
| 2       | CC No. 1185/17  | Hearing  | 2       | OS No. 211/08     | Hearing |
| 3       | OS No. 481/12   | Hearing  | 3       | OS No. 37/18      | Hearing |
| 4       | OS No. 464/18   | Hearing  | 4       | OS No. 218/08     | Hearing |
| 5       | OS No. 53/2020  | Hearing  | 5       | OS No. 71/07      | Hearing |
| 6       | OS No. 277/19   | Hearing  | 6       | OS No. 337/19     | Hearing |
| 7       | OS No. 48/11    | Hearing  | 7       | OS No. 249/18     | Hearing |
| 8       | OS No. 481/12   | Hearing  | 8       | OS No. 157/15     | Hearing |
| 9       | OS No. 189/19   | Hearing  | 9       | OS No. 470/17     | Hearing |
| 10      | OS No. 688/13   | Hearing  | 10      | OS No. 690/11     | Hearing |

| Sl. No. | Case No.s     | Stage  |
|---------|---------------|--------|
| 1       | OS No. 280/17 | Issues |
| 2       | OS No. 313/19 | Issues |
| 3       | OS No. 199/17 | Issues |
| 4       | OS No. 340/17 | Issues |
| 5       | OS No. 149/17 | Issues |

**NOTE:- All Advocates are requested to strictly follow SOP dated 24-07-2020 issued by Hon'ble High Court of Karnataka.**

  
07/08.  
**II Addl. Civil Judge & JMFC,  
Anekal.**